

Central Administrative Tribunal, Principal Bench

R.A. No. 287 of 2000 In
Original Application No. 1568 of 1998

New Delhi this the 20th day of ~~December~~^{DECEMBER}, 2000

1. Hon'ble Mr. S.R. Adige, Vice-Chairman (A)
2. Hon'ble Mr. Kuldip Singh, Member (J)

Shri Mohindra Singh

... Applicant

Versus

1. The Chief Secretary,
Govt. of National Capital Territory of Delhi
Old Secretariat,
Civil Lines, Delhi-110 054.

2. The Deputy Director (Education)
District (North),
Lucknow Road,
Delhi (Accounts Branch). . . . Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the applicant for review of the order passed in OA No. 1568 of 1998 on 24.7.2000.

2. The review applicant has filed this RA on the plea that the grounds taken in the OA were not considered by the Tribunal. ~~He~~ has tried to reagitate the same issues in this RA regarding inclusion of his past service rendered by him in JAS Inter College, Khurja (UP) from 18.1.1957 to 19.11.1959 and DAV Sr. Secondary School, Samaipur Badli from 20.11.1959 to 24.11.1960 for pensionary benefits. All the points raised in the RA were already considered by the Tribunal while dismissing the OA because the applicant had not exercised his option at the right time.

3. After going through the RA, we do not find any error apparent on the face of the record which may
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require review of our order under Order XLVII Rule 1
CPC. In the circumstances, the RA is rejected.

Kuldeep Singh
(Kuldeep Singh)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/Rakesh